

List of cases registered Suo-motu during 01/04/2019 to 31/05/2019

[data as per CMS as on date 04/06/2019]

S.No.	File No	Complaint Date	Complainant Name	Victim Name	Incident Name	Incident Date
1	1701/30/2/2019	08/04/2019	NA	PEOPLE OF MANDAWALI, EAST DELHI	INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	NA
2	336/19/10/2019-AD	08/04/2019	TRIBUNE	KARAN	ALLEGED CUSTODIAL DEATHS IN POLICE CUSTODY	06/04/2019
3	584/13/16/2019-WC	07/04/2019	NA	9 YEAR OLD GIRL	ABDUCTION, RAPE AND MURDER	04/04/2019
4	366/36/0/2019	11/04/2019	INDIAN EXPRESS, DELHI, SUO MOTU	10 WOMEN WORKERS IN NARAYANPET DISTRICT	LABOUR	10/04/2019
5	972/22/13/2019	NA	MIRROR NOW BUREAU	FOUR MANUAL SCAVENGER WORKERS	HAZARDOUS EMPLOYMENTS	15/04/2019
6	655/13/17/2019	NA	INDIAN EXPRESS	TWO MINOR TRIBAL GIRLS	SEXUAL HARASSMENT	16/04/2019
7	1878/30/1/2019	20/04/2019	TIMES OF INDIA, SUO MOTU	NABBIR, TIHAR INMATE	HARASSMENT OF PRISONERS	12/04/2019
8	771/25/9/2019	25/04/2019	NA	LAWYERS AND STAFF OF MUNICIPAL CORPORATION	ABUSE OF POWER	24/04/2019
9	410/36/0/2019	26/04/2019	FIRST POST SUO MOTU	MAITHILI AND 18 OTHERS STUDENTS	INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	18/04/2019
10	950/7/5/2019-AD	26/04/2019	INDIAN EXPRESS DELHI	RAHUL @ MOTI	ALLEGED CUSTODIAL DEATHS IN JUDICIAL CUSTODY	25/04/2019
11	951/7/5/2019	26/04/2019	MILLENNIUM POST	PATIENTS IN CIVIL HOSPITAL GURUGRAM	LACK OF INFRASTRUCTURE SUPPORT IN HOSPITALS/PRIMARY HEALTH CENTRES	NA
12	552/34/4/2019	30/04/2019	HARIBHUMI, DELHI, SUO MOTU	SANJEET AND OTHER VILLAGERS	INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	29/04/2019
13	886/20/2/2019-WC	08/05/2019	N.A.	A DALIT WOMAN	RAPE OF SC/ST/OBC	26/04/2019
14	1611/18/12/2019	08/05/2019	THE HINDU SUO MOTU	RESIDENTS OF PURI	INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	07/05/2019
15	2178/30/6/2019	08/05/2019	TIMES OF INDIA	DEEPAK AND GANESH	MANUAL SCAVENGING	07/05/2019
16	13587/24/77/2019-WC	13/05/2019	TIMES OF INDIA	A WIDOW WOMAN	GANG RAPE	NA
17	403/10/21/2019	08/05/2019	ADARSH G.K., GENERAL SECRETARY	CHANDRASHEKAR, DAMODAR, LAXMAN, SATISH, RAVI, HARISH AND RAMESH	INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	13/12/2018
18	72/8/4/2019	22/05/2019	TRIBUNE	KETAN S/O ICHHYA DEVI	INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	15/05/2019
19	14300/24/42/2019	22/05/2019	HINDUSTAN TIMES	RAVINDRA KUMAR	CUSTODIAL TORTURE	20/05/2019
20	655/6/23/2019	24/05/2019	SUO-MOTU, HINDUSTAN TIMES, NEW DELHI,	17 TEENAGES/STUDENTS	INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	24/05/2019
21	2469/30/6/2019-AD	28/05/2019	THE HINDU	BALRAJ SINGH F/O RAHUL	ALLEGED CUSTODIAL DEATHS IN POLICE CUSTODY	26/05/2019

Note : To see latest proceedings of cases, please use Search Option available on homepage of National Human Rights Commission's website.

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22	1210/7/3/2019	28/05/2019	THE HINDU	UNNAMED WOMAN	POLICE MOTIVATED INCIDENTS	NA
23	1217/7/5/2019	27/05/2019	THE HINDU	MOHAMMAD BARKAT ALAM	RELIGIOUS INTOLERANCE	25/05/2019